## Central Administrative Tribunal Principal Bench, New Delhi

MA No.2602/2019 CP No. 300/2019 in OA No.4506/2018

New Delhi, this the 16<sup>th</sup> day of August, 2019

Hon'ble Mr. S.N. Terdal, Member(J) Hon'ble Mr. A.K.Bishnoi, Member (A)

Dheer Singh Selection Officer (Look After Charge) Group 'C', Aged 56 years S/o Shri Mahendra Singh R/o House No.27/1, Adhchini Village Siri Aurbindo Marg, New Delhi.

... Applicant

(By Advocate :Shri Ashish Nischal)

## **Versus**

- Dr. Puneet Kumar Goel
   Commissioner
   South Delhi Municipal Corporation
   Civic Centre, J.L. Nehru Marg
   New Delhi 110 002.
- 2. Ms. Varsha Joshi
  Commissioner
  North Delhi Municipal Corporation
  Civic Centre, J.L. Nehru Marg
  New Delhi 110 002.
- Dr. Alok Singh
   Director (Horticulture)
   South Delhi Municipal Corporation
   3<sup>rd</sup> Floor, Civic Centre, J.L. Nehru Marg
   New Delhi 110 002.
- 4. Mr. Rajiv Yadhuvanshi
  The Director (Local Bodies)
  Government of NCT of Delhi
  New Secretariat, I.P. Estates
  New Delhi 110 002.

...Respondents

## **ORDER (ORAL)**

## Hon'ble Mr. S.N. Terdal, Member (J)

By filing the MA No.2602/2019, the applicant is seeking permission to withdraw the Contempt Petition No.300/2019. MA is allowed and the CP is closed. Notices are discharged.

(A.K.Bishnoi) Member (A) (S.N. Terdal) Member (J)

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